

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **19.08.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 381/2025 To dispense with IA No. 1123/2025	State Bank of India Vs Potluri Mohana Murali Krishna & Anr.	Mr. K Chandrasekaran	
2.	Comp App (AT) (CH) (Ins) No. 382/2025 To dispense with IA No. 1124/2025	State Bank of India Vs Potluri Dhana Vara Laxmana Prasada Rao & Anr.	Mr. K Chandrasekaran	
3.	Comp App (AT) (CH) (Ins) No. 383/2025 To dispense with IA No. 1125/2025	State Bank of India Vs Nandamuri Meenalatha & Anr.	Mr. K Chandrasekaran	
4.	Comp App (AT) (CH) No. 102/2025 For Stay IA No. 1114/2025 For Additional Docs IA No. 1115/2025	Dhanalakshmi Srinivasan Builders & Housing Pvt Ltd Vs Chhapra-Hajipur Expressways Ltd & 10 Ors	Mr. Abhishek Jenasenan	Mr. Venkata Rami Reddy For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 375/2025 (With defects)	The Commercial Taxes & Registration Dept. Government of Tamil Nadu Vs CA Ramasamy Shanmuggam Liquidator of Corporate Debtor, RLS Alloys Pvt Ltd	Mr. B Vijay	
6.	Comp App (AT) (CH) (Ins) No. 376/2025 To dispense with IA No. 1118/2025 (With defects)	The Commercial Taxes & Registration Dept. Government of Tamil Nadu Vs CA Ramasamy Shanmuggam Liquidator of Corporate Debtor, RLS Alloys Pvt Ltd	Mr. B Vijay	

7.	Comp App (AT) (CH) (Ins) No. 377/2025 (With defects)	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd. & 2 Ors.	Mr. V Venkata Sivakumar Party-in-person	
8.	Comp App (AT) (CH) (Ins) No. 385/2025 For Stay IA No. 1128/2025 (With defects)	Laji Joseph Vs The South Indian Bank	Mr. Arun C Mohan	
9.	Comp App (AT) (CH) (Ins) No. 386/2025 For Stay IA No. 1130/2025 (With defects)	Joys Laji Vs The South Indian Bank	Mr. Arun C Mohan	
10.	Comp App (AT) (CH) (Ins) No. 388/2025 For Exemption IA No. 1138/2025 For Condone Delay IA No. 1139/2025 For Stay IA No. 1140/2025 With defects)	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors.	Mr. K Venkatesan	
11.	Comp App (AT) (CH) (Ins) No. 389/2025 For Condone Delay IA No. 1141/2025 For Stay IA No. 1142/2025 To dispense with IA No. 1143/2025 With defects)	Srinivas Kalluri & Anr. Vs Birendra Kumar Aggarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	

For Admission (After Notice)

(Request for adjournment in Item No. 12 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 Khaitan Legal Associates-R2 & R3
13.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	KSK Mahanadi Power Company Ltd. Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr.	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr. Y Suryanarayana R1 Mr. Anirudh Krishnan R2

14.	Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	P Radhakumari Suspended Director & Shareholder of Uthara Fashion Knitwear Ltd. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Ms. N Varsha	Mr. T Ravichandran R1
15.	Comp App (AT) (CH) (Ins) No. 68/2024 To dispense with IA No. 200/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt Ltd Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Mr. Varun Srinivasan
16.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Gopalasamy Ganesh Babu, RP of Vasan Medical Center Pvt Ltd & Anr.	Mr. B Vijay	
17.	Comp App (AT) (CH) (Ins) No. 209/2024 For Direction IA No. 569/2024	RVN Infra Pvt Ltd Rep by its Managing Director R Venkatramaiah Vs Sai Ramesh Kanuparthi, RP of Gayatri Projects Ltd. & Anr	Mr. Pogulakonda Pratap	Mr. VK Sajith- R1
18.	Comp App (AT) (CH) (Ins) No. 269/2024	Sivarama Prasad Bhamidi, Liquidator of Parikh Fabrics Pvt Ltd Vs B. Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr. WITH	Mr. R Imayavaramaban	
19.	Comp App (AT) (CH) (Ins) No. 302/2024	Sivarama Prasad Bhamidi, Liquidator of Parikh Fabrics Pvt Ltd Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr	Mr. R Imayavaramaban	
20.	Comp App (AT) (CH) (Ins) No. 278/2024	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd.	Mr. Vinod Kumar	Mr. S Sriraman
21.	Comp App (AT) (CH) (Ins) No. 426/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr. WITH	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2

22.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
23.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt Ltd Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	
24.	Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025	Tamilnadu Mercantile Bank Ltd Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari R1 Mr. P Prashanth- R2
25.	Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 To dispense with IA No. 94/2025	Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr. WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari - R1
26.	Comp App (AT) (CH) (Ins) No. 21/2025 For Stay IA No. 96/2025 For Dispense with IA No. 97/2025	Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd. WITH	Mr. Rajendran Raghavan	
27.	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors	Mr. P Prashanth Mr. Gautam S. Raman	Mr. Rohan Rajasekaran- R1 Ms. S Umamaheswari - R3
28.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors WITH	Mr. MV Swaroop	Mr. B Dhanaraj- R7
29.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1

30.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt. Ltd & 8 Ors. WITH	Mr.CV Shailandhran	Mr. MV Swaroop R2- R4
31.	Comp App (AT) (CH) No. 37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. TK Bhaskar	
32.	Comp App (AT) (CH) No. 43/2024 For Stay IA No. 736 & 737/2024 For Direction IA No. 1248/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. TK Bhaskar	
33.	Comp App (AT) (CH) (Ins) No. 361/2025 For Stay IA No. 1083/2025 For Additional Docs IA No. 1085/2025 For Exemption IA No. 1086/2025	C Ganesh Vs Ashok Seshadri & Anr.	Mr. Pranav Gopalakrishnan	Mr. Pranava Charan For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL
35.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331 & 579/2021 & 216/2022 For Stay IA No. 332/2021 & 902/2022 Urgent Hearing IA No. 203/2022	Chalasani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian R6, R7 & R9
36.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt Ltd & 5 Ors	Mr. Anirudh Krishnan	Mr. Smaran Shetty R1 R2 R4 R6 Mr. Pradeep Nayak R5
37.	Comp App (AT) (CH) (Ins) No. 52/2021 For Stay IA No. 118/2021	KCP Shivraman Vs Subramaniam Aneetha, RP, Karur KCP Packkagings Ltd. & Anr.	Mr. M Dwarakanath	Mr. Avinash Krishnan Ravi

38.	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam & 5 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
39.	Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
40.	Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
41.	Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
42.	Comp App (AT) (CH) No 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
43.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
44.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K.Subramani & 2 Ors. Vs SK Ganesan & 12 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
45.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
46.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
47.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
48.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S. Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
49.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs SK Ganesan & 3 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
50.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R

51.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5
52.	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No. 528/2022	Eera Investments Vs MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	

02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
54.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
55.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
56.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors WITH	Mr. H Karthik Seshadr	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
57.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4
58.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd. & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
59.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6

60.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. WITH	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
61.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
62.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon’ble Member (Judicial)

Chennai Bench

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